



\$~1

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **RFA 31/2017**

NEELAM ALIAS SWETA Appellant

Through: None.

versus

MUNESH DEVI AND ANR. Respondents

Through: Mr.Amit Goel, Advocate for
applicant.

CORAM:

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

% **23.02.2022**

CM APPL.No.41820/2021

1. The hearing has been conducted through Video Conferencing.
2. This application is filed by the respondent no.1 for fixing a date for final hearing of the RFA 31/2017.
3. In view of reasons explained, the application is allowed.
4. The application stands disposed of.

RFA 31/2017

5. List for hearing on 22.08.2022.
6. In the meanwhile, court notice be issued to the learned counsel for appellant for said date.

YOGESH KHANNA, J.

FEBRUARY 23, 2022

M